

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

16. I.A. 2947/2022

M.A. 697/2018

M.A. 512/2017

In

C.P.(IB)-1105(MB)/2017

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: Universal Agency

V/s.

Deep Water Services Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter high
on board on **16.12.2022**.

Sd/-

ANURADHA SANJAY BHATIA

Member (Technical)

--Rajeev--

Sd/-

H. V. SUBBA RAO

Member (Judicial)